

Review of Drug Pricing Policy

†1486. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government proposes to review and re-evaluate Drug Pricing Policy, if so, the details thereof;

(b) whether the Drug Pricing Regulator is fixing the prices of life saving drugs and other medicines at present; and

(c) if not, the number and details of medicines whose prices are fixed by pharmaceutical companies themselves and whether these prices are reasonable?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) The Government has been reviewing/re-evaluating the policy whenever required. It is an ongoing process.

(b) Pursuant to the announcement of National Pharmaceutical Pricing Policy, 2012, Government notified Drugs (Prices Control) Order, 2013 (DPCO, 2013) on 15th May, 2013. All the medicines specified in the National List of Essential Medicines, 2011 (NLEM) have been included in the First Schedule of DPCO, 2013 and brought under price control. Out of total 680 NLEM medicines (628 net medicines) under scheduled category of DPCO, 2013, NPPA has fixed the ceiling prices in respect of 530 medicines based on market price data under provisions of the said order.

In addition, maximum retail price (MRP) has been capped in respect of 106 non scheduled medicines.

(c) In view of (b) above, does not arise.

Subsidy of fertilizers

1487. SHRI AAYANUR MANJUNATHA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether farmers are getting requisite benefit of subsidy on fertilizers, if so, the details thereof;

(b) whether some companies resort to the tactics of indicating lower production capacity and on the basis of percentage production obtain huge subsidy;

†Original notice of the question was received in Hindi.